## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1879 ANSWERED ON:02.12.2011 UPLIFTMENT OF TRIBALS Pakkirappa Shri S.

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the tribal population of the country is lagging far behind the common population in terms of different indicators relating to present human development index;
- (b) if so, the details thereof;
- (c) the reaction of the Government; and
- (d) the corrective measures adopted by the Government for upliftment of the tribal population?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(SHRI MAHADEO SINGH KHANDELA)

(a) to (d): The main objective of the schemes/programmes administered by the Ministry of Tribal Affairs as well as other Ministries of Government of India are implemented by State Governments is to bring the tribal people into the mainstream through their economic, educational, health and social development, while simultaneously retaining their culture and traditions to suit their own genius. As a result of these schemes, there has been all-round socio-economic development of STs and improvement in health, employment opportunities, infrastructure and educational development, etc. However bringing the HDI of tribals to that of the rest of the population is still to be achieved.

Implementation of the schemes/programmes of the Government for the upliftment of tribal people is an on-going process and endeavours are constantly made through various such schemes/strategies to bridge the gaps in development of tribals as compared to that of rest of population. Implementation of the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 is one of the historic initiatives taken by the Government of India.